



2026:AHC:49692-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 3669 of 2026

Satish Kumar Goyal And Another

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	: Rahul Sahai, Saumitra Anand, Siddharth Srivastava
Counsel for Respondent(s)	: G.A., Pranjal Mehrotra

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. Heard learned counsel for the petitioners, learned A.G.A. for the State as well as Shri Ashish Kumar Gupta, Advocate holding brief of Shri Pranjal Mehrotra & Shri Avnish Tripathi, learned counsel for the respondent no.3 and perused the record.
2. At the very outset, learned A.G.A. has pointed out that in the instant case, investigation has already been concluded and the charge-sheet has also been submitted against the petitioners on 05.10.2026.
3. Learned counsel for the petitioners could not dispute the aforesaid facts and states that he does not want to press this writ petition and seeks to withdraw it with liberty to approach the appropriate forum at appropriate stage.
4. Learned counsel for the respondent no.3 is having no objection to the same.
5. In view of the statement made, this writ petition is **dismissed** as withdrawn with aforesaid liberty.

March 11, 2026
Zafar

(Achal Sachdev,J.) (Rajiv Gupta,J.)